

Name of the corporate Debtor: Future Lifestyle Fashions Limited

Date of commencement of CIRP: 04 May 2023

List of creditors as on August 06, 2024

| S No | Details of Claimant | | Details of Claim received | | Details of Claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|-------------------|---|-------------------|---------------------------|------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | Department | Identification No | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party | % of voting share in CoC | | | | |
| 1 | Government of India (Ministry of Finance) GST Department | | | 1,198,290,894.00 | - | Operational | | | | | 1,198,290,894.00 | - | - | NA |
| 2 | The Deputy Commissioner of Income Tax (TDS) Circle - 1(2), Mumbai | | | 740,077,682.29 | - | Operational | | | | | 740,077,682.29 | - | - | NA |
| 3 | Employees Provident fund Organisation, Kandivli | | | 343,764,146.00 | 112,617,448.59 | Operational | | | | | - | 231,146,697.41 | - | NA |
| 4 | Office of the Commissioner of Commercial Tax | | | 166,963,980.00 | 166,963,980.00 | Operational | | | | | - | - | - | NA |
| 5 | State Tax Officer (AP Boka) | | | 218,537,418.00 | 218,537,418.00 | Operational | | | | | - | - | - | NA |
| 6 | Commissioner of Customs, NS-II JNCH, NAVANA SHIVAJI | | | 101,850,106.00 | - | Operational | | | | | - | 101,850,106.00 | - | NA |
| 7 | The Deputy Commissioner of Commercial Taxes (Govt. of Karnataka) | | | 101,219,708.00 | 101,219,708.00 | Operational | | | | | - | - | - | NA |
| 8 | Principal Commissioner | | | 1,829,774.00 | - | Operational | | | | | 1,829,774.00 | - | - | NA |
| 9 | ESIC, SRO, MADGAON | | | 22,148,628.00 | 13,776,380.00 | Operational | | | | | 8,372,248.00 | - | - | NA |
| 10 | Commercial Tax Department INDORE (RCLE-09) | | | 647,964.00 | 647,964.00 | Operational | | | | | - | - | - | NA |
| 11 | Employees State Insurance Corporation | | | 255,374.00 | - | Operational | | | | | 255,374.00 | - | - | NA |
| 12 | ESIC, SRO, LUCKNOW | | | 74,877.00 | - | Operational | | | | | 74,877.00 | - | - | NA |
| 13 | ESIC, SRO, PUNE | | | 65,567.00 | - | Operational | | | | | 65,567.00 | - | - | NA |
| 14 | ESIC, RO, TELANGANA | | | 243,729.00 | - | Operational | | | | | 243,729.00 | - | - | NA |
| 15 | Deputy Commissioner of Commercial Taxes (Audit)-I, DGSTO-1, Bengaluru | | | 362,562,037.00 | 362,562,037.00 | Operational | | | | | - | - | - | NA |
| 16 | Joint Commissioner State Tax, Circle-I, Zone-II, Jaipur | | | 3,137,138.00 | 3,137,138.00 | Operational | | | | | - | - | - | NA |
| Total | | | | 3,261,669,072.29 | 979,462,073.59 | - | - | - | - | - | 1,949,210,195.29 | - | 332,996,803.41 | - |
| Total (in Crores) | | | | 326.17 | 97.95 | - | - | - | - | - | 194.92 | - | 33.30 | - |